

Shri Hem Raj : May I know if the Engineering Seminar held in 1954 and also this year 1955 has recommended that the States should be granted subsidies as well as loans ? Has the Government considered their recommendation and what is the decision of the Government ?

Shri Hathi : It is true that the Seminar has recommended that subsidies should be given for rural electrification schemes. It is still under consideration of government.

Shri Hem Raj : May I know whether this Engineering Seminar also recommended that the cost of rural electrification should be reduced ? What steps has Government taken to implement that recommendation of the seminar ?

Shri Hathi : They have not actually said that the cost of rural electrification should be reduced. What they have said is that subsidy should be given by Government for rural electrification. That question is under consideration by Government.

Racial Discrimination

*480. **Dr. Rama Rao :** Will the Prime Minister be pleased to state :

(a) whether it is a fact that the Indian Commissioner and his staff in the Central African Federation are being discriminated against by the white population of the colony; and

(b) whether the Government of India have taken any action in the matter ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) : (a) Yes, Sir.

(b) The attention of the local authorities has repeatedly been drawn to instances of discrimination but so far without positive results from the European community. The attitude of the Government of the Federation of Rhodesia and Nyasaland has, however, been helpful and the Prime Minister, Lord Malvern, recently made a public statement condemning the discriminatory treatment meted out to representatives of India and Pakistan.

Dr. Rama Rao : May I know what shape this discrimination is taking ?

Shri Sadath Ali Khan : Well, Sir, it takes peculiar shapes, such as ban on entry into cinemas, entry into hospitals, entry even into public lifts, admission to trains and buses and discrimination in the matter of accommodation at hotels and so many other things.

Dr. Rama Rao : May I know whether this Federation has got a diplomatic representative here and whether we have drawn the attention of that representative to this state of affairs ?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : There is no representative of the Federation here. But, as stated in the reply to the question, attention has repeatedly been drawn to it in vigorous language. All that the Government of the Federation say is that they regret that this is happening and they say they are doing their best but these are private individuals or private organisations that are behaving in this manner.

Shrimati Renu Chakravarty : In view of the fact that we shall shortly be discussing our Citizenship Bill, I want to know what is the status of the Central African Federation ; are they part of the Commonwealth or have they some separate status ?

Shri Jawaharlal Nehru : I suppose the hon. Member knows that they are part of the Commonwealth. What their exact status within the Commonwealth is, I cannot perhaps clearly define. But it is certainly a part of the Commonwealth as is South Africa.

Shri Joachim Alva : Is Government aware of the disturbing report which appeared in a responsible section of the Press in Bombay of three African students being ejected from the Bombay Law College Hostel, and will Government go out of their way and see that African students are accommodated in the hostels ?

Shri Jawaharlal Nehru : That has nothing to do with Rhodesia. There is a distance of about 10,000 miles between the two, but I would just like to say that the facts are not quite as stated by the hon. Member. They have been challenged and denied—I do not know exactly. Anyhow, this fact has been denied.

Murder of an Indian in U.S.A.

*481. **Shri Eswara Reddy :** Will the Prime Minister be pleased to state :

(a) whether Government are aware that an Indian Catholic priest Rev. Father John Chiramal of Kumbalanni, Travancore-Cochin State was murdered under mysterious circumstances in Chicago, U.S.A.; and

(b) whether Government have made any enquiries into the cause of the death ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) : (a) Yes.

(b) Immediately the news of the murder was known, the Consul-General of India in New York made urgent enquiries about the incident through the Chicago Police authorities and the British Consulate Gen.

eral in Chicago. From the information received from these sources, however, there was little that could be learnt beyond what had already been published in the newspapers. At the Cornei's inquest held on June 24, 1955, the verdict of "murder by persons unknown" was given.

Shri Eswara Reddy : For what purpose did the priest go to the United States and what were his activities there ?

Shri Sadath Ali Khan : The Rev. Father John Chiramal went to the U. S. A. for advanced studies at the Fordham University in New York. Later he was associated with the Boy's Town, Cochin, of which he became the founder director, and for which he raised funds in the U.S.A.

Shri V. P. Nayar : It was reported in the Press that the purpose of his visit to the U. S. A. was for raising funds to establish an organisation, something like the Boys' Town of Nebraska. May I know whether this fact has been known to the Government ?

Shri Sadath Ali Khan : What has Government to do with it. He went for the purpose of studies and he belongs to that association.

Panch Shila

*484. **Shri Kamath :** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 1780 on the 2nd April, 1955 and state whether Government propose to enter into bi-lateral or multilateral agreements or alliances with the countries who have signified their support to the five principles of *Panch Shila*.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : No. Government have no such intention.

Shri Kamath : Since the 2nd April, 1955, when the last question was answered, how many more countries or nations, States in Asia, Africa, Europe and America have signified their support to the *Panch Shila* ?

Shri Jawaharlal Nehru : As the hon. Member perhaps knows, the *Panch Shila* was somewhat extended at the Bandung Conference into ten—another five were included—so that the countries associated with the Bandung Conference accepted this. Apart from this, the other countries are, speaking from memory—China and India were the first two countries—Burma, Indonesia, Soviet Union, Yugoslavia, Poland, Egypt—Egypt attended the Bandung Conference—and apart from these I cannot remember. Here is a reference in my papers. The countries

are Burma, China, India, Laos, Nepal, the Democratic Republic of Viet Nam, Yugoslavia, Egypt, Comodi a, Soviet Union and Poland.

Shri Kamath : With regard to the third principle of the *Panch Shila*, non-interference in each other's internal affairs, is it a fact that the original document, that is the Nehru-Chou En-lai declaration or agreement on this basis, did not contain this qualification or modification, namely, "for any reasons of an economic, political or ideological character" ? Was it inserted subsequently, and if so, why and at whose instance ?

Shri Jawaharlal Nehru : That is true. These words did not occur in the original India-China draft, but that is only a verbal matter and the meaning was exactly the same. It was said 'non-interference' and it was clearly meant that it included that. In later drafts it was considered better to be more specific and these words were put down.

Shri Kamath : Could it be rightly said that a country or a nation—State which has signified its support to the principles of the *Panch Shila* orients or attempts to orient its relations with India only on that basis, or does it attempt to direct and regulate its external or foreign policy generally on that basis, and if so, after the recent talks with Marshal Bulganin and the joint Nehru-Bulganin pronouncement in Moscow has the Soviet Union given any indication that it will change its policy and attitude towards the Cominform, East Germany, and East European States generally ?

Shri Jawaharlal Nehru : The hon. Member wants me to answer on behalf of other countries. If we come to agreement with another country, it is between that country and us. It is true that the agreement itself affects the wider policies of both. I can say on my behalf and on behalf of India that that principle of *Panch Shila* applies to all countries. I can say that on behalf of India ; I cannot speak on behalf of other countries. But I can say this : once a country accepts this principle, inevitably it affects its relations with other countries, even though it may not tie itself down to that.

Shri Kamath : One last question.

Mr. Speaker : Let it be a short one.

Shri Kamath : Yes, Sir ; less than 50 words. Considering the first principle of *Panch Shila*, that is, respect for each other's territorial integrity and sovereignty, have all these countries which have signified their support to the *Panch Shila*—to take a problem of national and international concern—declare that Goa is an integral part of India ?

Shri Jawaharlal Nehru : The question has never come up before them in the form.